Partnership deed/ Self Declaration for Proprietorship/ Memorandum and Articles of
Association towards constitution of the firm/ Copy of Certificate obtained under
Cooperative Societies Act 1861/ Multi State Cooperative Act 2002 in case of Cooperative.

- For the Memorandum of Association, three pages need to be uploaded-Certification of incorporation (First page),
 Authorisation of Food Business activity (Second Page) and
 List of Directors with address (Third page).
- For self-declaration in case of the Proprietor, the format is given in the link https://foscos.fssai.gov.in/assets/docs/AffidavitofProprietorship 27.pdf